

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
STARRED QUESTION NO.64
TO BE ANSWERED ON JULY 21, 2022**

HOUSES UNDER PMAY-U

NO. 64. MS. DEBASREE CHAUDHURI:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the details of the number of houses constructed for the homeless in the country during the last five years under the Pradhan Mantri Awas Yojana -Urban (PMAY-U), State-wise;**
- (b) whether the Government has set any timeline to achieve the goal of providing pucca houses to everyone in the country; and**
- (c) if so, the details thereof and the total number of persons who would be able to get housing facility after the completion of the said target in the country?**

ANSWER

**THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a) to (c): A statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 64* (4TH POSITION) FOR ANSWER ON 21.07.2022 REGARDING “HOUSES UNDER PMAY-U”

(a) to (c): Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) - ‘Housing for All’ Mission since 25.06.2015 for giving Central assistance to States/ Union Territories (UTs) for providing all-weather pucca houses to all eligible urban beneficiaries including homeless people.

States/ UTs submitted the project proposals to this Ministry, after approval from concerned State Level Sanctioning and Monitoring Committee (SLSMC), for approval of Central assistance by Central Sanctioning & Monitoring Committee (CSMC). Based on the project proposals submitted by States/ UTs, a total of 122.69 lakh houses have been sanctioned during the Mission period i.e. till 31 March 2022. Completion of projects generally takes 12-36 months in different verticals of the Scheme.

Against the sanctioned houses, 101.94 lakh have been grounded for construction; of which 61.15 lakh are completed/ delivered to beneficiaries. State/ UT-wise details of number of houses constructed under the Scheme during last five years are at Annexure.

Out of the total 122.69 lakh sanctioned houses, around 41 lakh houses have been sanctioned in the last two years. States/ UTs have been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline as per Detailed Project Reports.

**State/UT-wise details of number of houses constructed during last five years
(FY2017-2022) under PMAY-U**

Sl.No.	State/ UT	Number of houses constructed
1	A&NIsland(UT)	44
2	AndhraPradesh	4,82,581
3	ArunachalPradesh	3,487
4	Assam	44,089
5	Bihar	89,605
6	Chandigarh(UT)	1,124
7	Chhattisgarh	1,43,097
8	UTofDNH&DD	6,310
9	Delhi(NCR)	34,445
10	Goa	2,853
11	Gujarat	6,83,703
12	Haryana	49,354
13	HimachalPradesh	6,886
14	J&K(UT)	12,743
15	Jharkhand	1,05,553
16	Karnataka	2,50,645
17	Kerala	1,02,075
18	Ladakh(UT)	481
19	Lakshadweep(UT)	-
20	MadhyaPradesh	4,80,260
21	Maharashtra	6,19,390
22	Manipur	5,065
23	Meghalaya	776
24	Mizoram	5,046
25	Nagaland	6,193
26	Odisha	1,00,002
27	Puducherry(UT)	6,103
28	Punjab	50,253
29	Rajasthan	1,33,448
30	Sikkim	211
31	TamilNadu	4,31,087
32	Telangana	2,12,544
33	Tripura	56,464
34	UttarPradesh	10,54,529
35	Uttarakhand	23,402
36	WestBengal	2,65,752
GrandTotal:-		54,69,600